HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 13212 /Rules/2025

Bilaspur, dated 16/07/2028

In exercise of the powers conferred under Rule 387 of the High Court of Chhattisgarh Rules, 2007, the Chief Justice of High Court of Chhattisgarh hereby makes the following amendment in the (III) Bail Matters of Heading D:Mandatory Points to be Checked of Practice Directions issued by the High Court of Chhattisgarh vide Notification No. 3491/2008 dated 22/04/2008, which shall come into force with immediate effect :-

AMENDMENT

1. After Sl.No. 3 of Anticipatory bail application, following shall be added:

"4. Copy/ Certified Copy of F.I.R.

Provided that the bail applications, whether regular or anticipatory, filed before this High Court, should be accompanied alongwith a copy/certified copy of the FIR. Only in exceptional cases which are sensitive in nature or where the situation so demands, or where there is possibility of disclosure of the identity of the victim or if the accused himself is a juvenile, the requirement of filing copy/certified copy of the FIR may be dispensed with."

2. After Sl.No. 4 of Petition under Section 483 of BNSS, following shall be added:

"5. Copy/ Certified Copy of F.I.R.

Provided that the bail applications, whether regular or anticipatory, filed before this High Court, should be accompanied alongwith a copy/certified copy of the FIR. Only in exceptional cases which are sensitive in nature or where the situation so demands, or where there is possibility of disclosure of the identity of the victim or if the accused himself is a juvenile, the requirement of filing copy/certified copy of the FIR may be dispensed with."

By order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur) Registrar General

Endt. No. 13213 /Rules/2025

Dated 16/07/20246

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

- 6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18. Steno to Registrar (Vigilance and I&E/ Judicial/ S&A Cell/ Computerization) High Court of Chhattisgarh, Bilaspur for information.
- 19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
- 21. Advocate General, High Court of Chhattisgarh, Bilaspur for information.
- 22. Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur for information.
- 23. President, Chhattisgarh Bar Association, High Court Campus, Bilaspur for information.
- 24. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for information.
- 25. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Dantewada for information.
- 26. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
- 27. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
- 28. Registrar Ministerial (C.S.J.A./Vigilance and I&E), High Court of Chhattisgarh, Bilaspur for information.
- 29. Additional Registrar (Judicial/ D.E.&E/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
- 30. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 31. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
- 32. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
- 33. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 34. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 35. Library, High Court of Chhattisgarh, Bilaspur for information.
- 36. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
- 37. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.
- 38. Deputy Controller, Government Regional Press, Behind Indravati Bhawan, Amenities Block, Atal Nagar, Nava Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh extra-ordinary Gazette.

16.7.25

(Maneesh Kumar Thakur) Registrar General